

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.107/230/HDB/2017
NAME OF THE COMPANY	Neuland Pharma Research Pvt Ltd
NAME OF THE TRANSFEROR	Neuland Pharma Research Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230-232

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.SHILPA representing on behalf of Y.SURYANARAYANA	Counsel for Petitioner	suryacorporatelawyer@gmail. com 9849866556	Shy.
Lokesh Agarwal	Counsel for petitioner	lokeshagarwal05@gmail.com	Lokesh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri Lokesh Agarwal, learned counsel for the Petitioner and Mrs. Shilpa, on behalf of Shri Y. Suryanarana, learned Counsel; and Mrs. S. Meenakshi, Jt. Director, Office of the Regional Director (SER) . The learned counsel for the Petitioner sought time to clarify the points raised. Post the case on 19.12.2017.

MEMBER (Tech)

Seshu

MEMBER (Judl)